

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-383 of 2014 in
DFR No. 1853 of 2014

Dated : 30th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

West Bengal State Electricity Transmission Co. Ltd. **Appellant(s)**
Versus

West Bengal Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mrs. Kanika Chugh
Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

IA-383 of 2014
(Appl. for condonation of delay)

Mr. C.K. Rai, the learned counsel undertakes to file Vakalatnama on behalf of the Respondent and seeks some time to file the counter to the I.A. Accordingly, he is directed to file the same on or before 14.11.2014 after serving copy on the other side.

Post the matter on **01.12.2014.**

(Rakesh Nath)
Technical Member
ts/sh

(Justice M. Karpaga Vinayagam)
Chairperson